Coal supply by CIL to NTPC

1881. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that NTPC and CIL are contradicting the introduction of system of third party sampling of coal supplies made by CIL to NTPC;
 - (b) if so, the details thereof;
- (c) whether Government has tried to intervene into the conflict to arrive at a truce between NTPC and CIL; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) Third party sampling of coal supplied to National Thermal Power Corporation (NTPC) by Coal India Limited (CIL) has already been introduced. There is no conflict between NTPC and CIL on this issue.

(b) to (d) Do not arise.

Supply of coal to power plants in Tamil Nadu

1882. DR. V. MAITREYAN: Will the Minister of COAL be pleased to state:

- (a) whether CIL has announced its inability to provide adequate coal to the power plants in the country particularly in Tamil Nadu;
- (b) if so, the details thereof and about the shortfall and the power plants which were not to be provided with adequate coal as agreed in the Fuel Supply Agreement (FSA);
- (c) the total quantity of coal provided to each power plants in Tamil Nadu during the last three years as per FSA;
- (d) whether Government has paid any compensation for not supplying adequate quantity and quality of coal to thermal power stations in the State; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) No Sir. Coal is supplied by Coal India Limited (CIL) as per the terms of Fuel Supply Agreement (FSA) for power stations in the country including those in Tamil Nadu. Where FSAs are not concluded for any reason and the plant is commissioned, supplies are made through best-effort Memorandum of Understanding (MoU) basis, as per allocation made by the Central Electricity Authority (CEA).